NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017	-	For filing objections by respondent counsel	241/ 242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

REPRESENTATION TO WHOM

1. ROOPAVATHY M.H. 9483208172

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

PETITIONER

SIGNATURE

2. LAKSHMI MENON RESPONDENT For CK NANDAKUMAR NO. 1-4, 10 & 12 LAW CHAMBERS

RESPONDENT

Lakshow

ORDER

Counsel for Petitioner is present. Counsel for Respondents 1 to 4, 10 & 12 is present. She requested time for filing objections. List it on 01/12/2017.

Member (T)

Member (J)